

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

APPEAL NO. 44 OF 2026

IN THE MATTER OF: -

M/s M.G. Bakers Private Limited

...Appellant

Versus

Haryana State Pollution Control Board
and others

... Respondents

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FILED BY: -



[NAV PARKASH SINGH TEJI]

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NEW DELHI

FILED ON: 13.07.2026

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

APPEAL NO. 44 OF 2026

IN THE MATTER OF: -

M/s M.G. Bakers Private Limited ...Appellant

Versus

Haryana State Pollution Control Board
and others ...Respondents

AFFIDAVIT

I, Vinod Mittal S/o Sh. N.R. Mittal Age: 77 Years old Adult.
Occupation: Business, being Managing Director of M/s M.G. Bakers Private Limited having its Restaurant Cum Outlet situated at SCO 182, Sector 5 Panchkula- 134114, Haryana, do hereby solemnly affirm and state as under:-

1. That I am the Appellant in the present Appeal before this Hon'ble Tribunal, as such, am conversant with the facts and circumstances of the case and am competent and authorized to swear the present affidavit.
2. That in compliance of order dated 22.04.2026 passed by the Hon'ble National Green Tribunal in Appeal No. 44/2026, the appellant has deposited 50% of total environmental compensation of Rs. 9,95,000/- (Rupees Nine Lakh and Ninety-Five Thousand only) vide Demand Draft No. 006914 dated 29.04.2026 drawn on HDFC Bank for Rs. 4,97,000/- (Rupees Four Lakh Ninety-Seven Thousand only) in the Bank Account No. 100053543757, IFSC Code-INDB0000164 maintained by Haryana State Pollution Control Board (HSPCB) in IndusInd Bank, Sector 9, Panchkula (Haryana). Copies of Bank's deposit receipt dated 30.04.2026 and letter dated 04.05.2026 are enclosed.

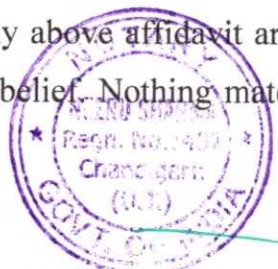
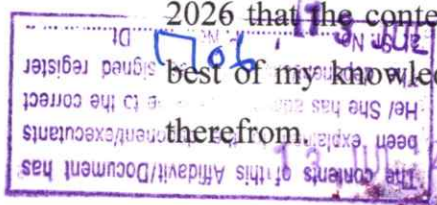


DEPONENT

VERIFICATION:

Verified at _____, on this the 13 JUL 2026 day of July,

2026 that the contents of my above affidavit are true and correct to the best of my knowledge and belief. Nothing material has been concealed therefrom.



DEPONENT

ATTESTED

NEERU SHARMA
Notary, Chandigarh (U.T.)

13 JUL 2026

Deposit Slip/ जमा पर्ची

Date/ दिनांक: 30/04/2026

Account No.
खाता सं.: 100053543757

Credit Card No.
क्रेडिट कार्ड सं.:

Account/ Card Holder Name
खाता/ कार्ड धारक का नाम: HARYANA STATE POLLUTION CONTRO

Cheque(s)/ Cash Details/ चेक / नकद विवरण

Particulars/ विवरण	Amount (₹)/ राशि (₹)
INDUSIND BANK LTD Sector 9, Panchkula Branch.	
30 APR 2026	
Total/ कुल	₹ 97,500.00

Rs.(₹) in words/ रुपये (₹) में शब्दों में FOUR LAKH NINETY SEVEN THOUSAND FIVE HUNDRED ONLY/-

Balraj

Signature of Cashier/ खजांची के हस्ताक्षर

Terms and Conditions

- Instruments are not checked at the time of deposit and are subject to subsequent scrutiny and verification. The facility of Deposit Box is intended for the deposit of account payee instruments only and IndusInd Bank Ltd. (the "Bank") shall not be responsible or liable for any bearer instruments, incomplete instruments, articles, valuables or cash deposited in such deposit boxes.
- For the convenience of our customers, the Bank is extending the facility of a Cheque Deposit Box at some of its branches. Customers who wish to ascertain the status of cheque(s) and other document(s) may check the same after three business days post deposit. Instruments deposited in the deposit box will normally be sent for clearing of collection, as the case may be, within two (2) business days of deposit.
- This deposit slip is only a memorandum of deposit for the customer's benefit and in receiving items for deposit or collection. The Bank acts only as the depositor's collecting agent and assumes no responsibility beyond the exercise of due care.
- In case of any dispute on whether an instrument was attached to the deposit slip, the decision of the Bank shall be final and binding.
- The Bank will rely upon the information given by the depositor with regard to the cheque(s)/ instrument(s) and the Bank will not be liable for any delays in the processing of the cheque or realization of the amounts on account of any incorrect information given by the depositor.
- In case of outstation instruments where immediate credit has been accorded, in the event of dishonour of the cheque, the customer shall pay/ reimburse the amount on demand and/or the Bank shall, without any liability, be entitled to exercise lien on/ debit such amount from customer's account held with the Bank.

नियम व शर्तें

- जमा के समय प्रपत्रों की जांच नहीं की गई है और ये अनुवर्ती जांच व सत्यापन के अधीन हैं। डिपॉजिट बॉक्स की सुविधा अदाता खाते में प्रपत्रों को जमा करने के उद्देश्य से प्रदान की गई है और इंडसइंड बैंक लि. ("बैंक") ऐसे डिपॉजिट बॉक्सों में किसी भी वाहक प्रपत्र, अपूर्ण प्रपत्र, वस्तु, कीमती सामानों अथवा जमा किए गए नकद के लिए उत्तरदायी और जवाबदेह नहीं होगा।
- हमारे शाखों की सुविधा के लिए, बैंक अपनी कुछ शाखाओं पर चेक डिपॉजिट बॉक्स की सुविधा उपलब्ध करा रहा है। ग्राहक चेक (को) और अन्य प्रपत्र (को) की स्थिति का पता, जमा करने के तीन कार्य दिवसों के भीतर रकम सकते हैं। डिपॉजिट बॉक्स में जमा किए गए प्रपत्र, सामान्यतया जमा के दो (2) कार्य दिवस के भीतर समाशोधन या जमाही, वसूली/ वसूली, के लिए भेजे जाएंगे।
- यह जमा पत्र, ग्राहक के फायदे और जमा या जमाही के लिए प्राप्त मूल्यों के लिए केवल जमा मेमो है। बैंक जमाकर्ता के वसूली एजेंट के रूप में कार्य करता है और समुचित सावधानी बरतने से अधिक कोई जिम्मेदारी नहीं लेता है।
- जमा पत्रों के साथ प्रपत्र संलग्न था या नहीं, इस बारे में यदि कोई विवाद होता है तो बैंक का निर्णय अंतिम और बाध्यकारी होगा।
- बैंक चेक (को) के बारे में जमाकर्ता द्वारा दी गई जानकारी पर ही निर्भर रहेगा और जमाकर्ता द्वारा दी गई किसी गलत सूचना के कारण चेक के संसाधन या राशि की जमाही में किसी विलंब के लिए बैंक जिम्मेदार नहीं होगा।
- बाहरी प्रपत्रों के मामले में, जहां संलग्न जमा दे दी गई है, चेक के अनादृत होने पर ग्राहक को जमा की राशि भरनी/ वापस करनी होगी और बैंक को किसी भी देयता के बिना इस राशि पर ग्राहक अधिकार लगाने/ ग्राहक के बैंक खाते से काटने का अधिकार होगा।

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**M.G. Bakers Pvt. Ltd.**

O/C

Date: 04-05-2026

To,

The Chairman,
Haryana State Pollution Control Board,
C-11, Sector 6, Panchkula, Haryana.

Subject: Deposit of 50% Environmental Compensation in compliance with National Green Tribunal (NGT) Order dated 22-04-2026- Appeal No. 44/2026.

Ref. No.: "Nik Baker's", SCO 182, Sector 5, Panchkula.

Dear Sir/Madam,

In Compliance with the Hon'ble National Green Tribunal (NGT) order dated 22-04-2026 (Appeal No. 44/2026- M.G. Bakers Pvt. Ltd. Vs. HSPCB & Ors.), we have deposited a Demand Draft No. 006914 dated 29-04-2026 drawn on HDFC Bank for Rs. 4,97,500/- (Rupees Four Lakh Ninety Seven Thousand Five Hundred Only) in the Bank Account No. 100053543757, IFSC Code-INDB0000164 maintained by Haryana State Pollution Control Board (HSPCB) with IndusInd Bank, Sector 9, Panchkula (Haryana). A copy of Bank's Deposit receipt is enclosed herewith as **ANNEXURE-A** for your kind reference and records.

Further, we hereby submit that the above deposited amount represents 50% of the total environmental compensation of Rs. 9,95,000/- , as mandated by the Hon'ble Tribunal for the stay of HSPCB order dated 03-03-2026. Please note that this deposit is made strictly in compliance with aforesaid NGT order and without prejudice to our rights, contentions and the merits of the appeal pending before the Hon'ble NGT. A copy of said NGT Order is also annexed herewith as **ANNEXURE-B** for your kind reference and records.

Kindly acknowledge the receipt of above.

Thanking You.

For M.G. BAKERS PRIVATE LIMITED

VINOD MITTAL
MANAGING DIRECTOR

Encls: As stated above.

[Signature]
Haryana State Pollution Control Board
C-11, Sector 6, Panchkula

Plot No. : B-29, Industrial Area,
Phase 3, Mohali - 160055, PH. : 0172-4113232
Toll Free Customer Care No. 1800-137-3232
accounts@nikbakers.com/info@nikbakers.com
Outlets : Delhi NCR, Chandigarh, Punjab, Haryana

